



सत्यमेव जयते

भारतीय दूरसंचार विनियामक प्राधिकरण
TELECOM REGULATORY AUTHORITY OF INDIA
भारत सरकार /Government of India



No.102-3/2017-NSL-II

Date: 30th November 2017

To
The Secretary,
Department of Telecommunications,
Sanchar Bhawan, 20, Ashoka Road,
New Delhi – 110 001.

Subject: Recommendations on “Ease of Doing Telecom Business” – regarding.

Promoting “Ease of doing business” is essential for unhindered growth of the telecom sector and is amongst the priorities of the Government. A number of steps have already been taken for ease of doing telecom business by the Government. With the change in the policies over a period of time or with the technological development, there could be some processes, which may have become redundant or may be executed in an efficient and transparent way.


2. In this background, TRAI, suo-motu, issued a paper on 14th March 2017 requesting the stakeholders to review the existing processes and identify the bottlenecks, obstacles or hindrances that are making it difficult to do telecom business in India and thus, require regulatory intervention. Based on the inputs received from various stakeholders and internal analysis, draft Recommendations were framed. All the stakeholders were, thereafter, requested on 19th September 2017 to furnish their comments on the draft Recommendations.

3. Based on the comments received from the stakeholders and its own analysis, TRAI has finalised its Recommendations on “**Ease of Doing Telecom Business**”. These recommendations are enclosed herewith.

4. In keeping with practice, a copy of this letter, along with the recommendations, is being placed on the website of TRAI www.trai.gov.in

This letter issues with the approval of the Authority.

Encl: As above


30/11/2017
(S.K. Gupta)
Secretary, TRAI